

(4)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 03.8.2000

OA 216/2000.

Smt. Kalma Rajoria w/o Late Shri Ratan Lal Rajoria r/o 1760,
Dewan Bhagchand ki Gali, Teli Pada, Choura Rasta, Jaipur.

... Applicant

Versus

1. Union of India through its Ministry of Finance,
Trikoot-II Complex, Bhikaji Cama Place, New Delhi.
2. Pay & Accounts Officer, Central Pension Accounting
Office, Ministry of Finance, Bhikaji Cama Place, New
Delhi.
3. Sr.Accounts Officer, Min.of Industry, Pay & Accounts
Office or Small Scale Industries, 601, Wing Nirman
Bhawan, New Delhi.
4. General Manager, State Bank of Bikaner & Jaipur, SMS
Highway, Coura Rasta, Jaipur.

CORAM:

HON'BLE MR.S.K.AGARWAL, JUDICIAL MEMBER

HON'BLE MR.N.P.NAWANI, ADMINISTRATIVE MEMBER

For the Applicant

... Mr.P.P.Mathur

For the Respondents

... Mr.Anil Verma, AAO,

departmental representative

O R D E R

PER HON'BLE MR.S.K.AGARWAL, JUDICIAL MEMBER

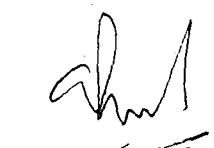
Mr.Anil Verma, Assistant Accounts Officer, Pay &
Accounts Office, Small Scale Industries, Ministry of
Industries, New Delhi (departmental representative) appeared
and produced a photo-stat copy of the receipt given by the
applicant while receiving the payment of Rs.1,03,792.00. In

Anil Verma

the receipt it has also been mentioned that the applicant withdraws her case.

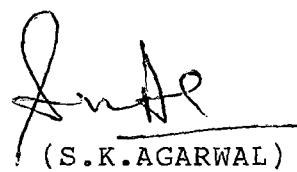
2. In this case the applicant sought a relief for payment of commutation of pension alongwith gratuity and other retiral benefits with interest. The learned counsel for the applicant submits that the applicant has not been paid any interest on the late payment. In this connection, it is stated that the applicant may file representation to the department for claiming the interest and the department shall pass a reasoned and speaking order on her representation as early as possible. If the applicant feels aggrieved by the decision taken on her representation, she will be at liberty to approach the proper forum, if so advised.

3. With the above observations, this OA stands disposed of at the stage of admission.



(N.P. NAWANI)

MEMBER (A)



(S.K. AGARWAL)

MEMBER (J)